OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI LAN 2023 S957-6057 CA/Admn. I/THC/2023

No

Dated, Delhi the H 6 Jan 202

Conv forwarded for information and necessary action to:-

- All the Ld. Judicial Officers, Central, Tis Hazari Court Complex, Delhi,
- 2 The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi for information and necessary action.
- The Website Committee with the request to direct the guarter concerned to upload the 3 same on the website of Delhi District Courts.
- The Branch in-Charge, R&I Branch (Central), Tis Hazari Courts, Delhi with the request to direct quarter concerned to affix the same on all the notice boards at Tis Hazari Courts Complex, Delhi,
- Sh. Kanhaiya Lal Choudhary, Advocate, R/o 1173, 1st floor, Gali Dharam Shala, Kucha Pati Ram, Sita Ram Bazar, Delbi-110006, Mobile-9868773010, 9811346152.
  - Ms. Kumari Renu, Advocate, R/o H, No. 225, Street no.4, Sewa Nagar, Meerut Road, Ghaziabad, Mobile-9210287058.

104 1/25 (KAVERI BAWRIAL

District Judge (Commercial)-07, Central/ Officer-In-Charies, Administration Branch-L O/o Principal District & Sessions Judge (HQs). Tie Hereri Court Delhi

## HIGH COURT OF DELHI AT NEW DELHI (GENERAL ADMN./ BRANCID

No.\_\_\_\_\_\_\_\_/G-2/GenL-I/CA/DHC Dated\_\_\_\_\_\_\_06/01/\_\_2023

From: The Registrar General High Court of Delhi

Sub

Sir

New Delhi.

The Principal District & Sessions Judge (HQ) Tis Hazari Courts Delhi.

Appointment of Court Auctioneers in Tis Hazari Courts, Dell

I am directed to inform you that Sh. Kanhalya Lal Choudhary, Advounte, Renident of 1173, IF Proc. Gall Dharma Shali, Kosha Parl Hans, Sha Ram Bazar, Dahi-11000, having resonance No. D3049 you of Mo. Kanumi et al. Mark, Advounte, Renident of HA'o. 225, Storet No. 4, Sensa Nagar, Monrat Road, Ghazinbed, UP-20105, having enrolment No. D3045402 have been appointed as Coart Austioneers for Th Hazari Coarts, Dehk, dor a profest of or two saws visit immediate efficie.

It is requested that a copy of this letter may also be served upon aforementioned Court Auctioneers, under instimation to this Court and the applications in original samested with letter No. 2014/CA/Admn.J/THC/2022 dated 16.11.2022 are also returned herewith.

Encls: As above.

April Raus Josh Will

Admn.I

Yours faithfully, Party (Ravinder Kuttiar Pahuja) Joint Registrar (Geni-I) för Registrar General

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10.143. 2025